

BENCH-I

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 246/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Ganesh Prashad Yadav & Anr.-VS-Contai Bus Syndicate Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	ARIF ALI, Adv	Respondent no - 3	A.AG 15/1/18
1.	Patita Paban Biswas (Adv).	Respon. no 945	Abinandan 15/1/18
2.	Alok Chaudhuri (Adv).		
1.	SHAUNAK MITRA - (Adv)	} Respondent no. 14	M. Repatray 15/01/18
2.	BINAY KR. UPADHYAY (Adv)		
1.	Ratul Das, Adv	} Resp. no. 13	Ramu 15/01/2018
2.	Abhijit Sarkar, Adv.		
1.	CS. ROHIT KUMAR KESHRI (P.C.S) PETITIONERS.		Rohit Keshri 15/01/2018
1.	Kuldeep Mallik Adv	Mangalbh Bhoomi	
2.	Sayantan Das Adv	Nirman (390/2017)	✓ Kuldeep
1.	JAYANTA SAMANTA ADVOCATE	for Respondent no. 8 & 16.	Jayanta 15/01/18.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 3, 4, 5, 8 13, 14, 16 as well as applicant of I.A No. 390/KB/2017 is present.

I.A No. 390/KB/2017 has been filed for infringement in C.P. No. 246/KB/2017. Copy of the application may be served on the petitioner. Petitioner may file reply within 15 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List it on 21/02/2018 for disposal of all pending I.As along with the C.P.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)